

hotel industry. However, the matter is under review in the Department of Tourism..

Censorship on Aviation News

904. SHRI P. K. KODIYAN :
SHRI YASHWANT BOROLE :
SHRI RUDOLPH RODRIGUES:

Will the MINISTER OF TOURISM AND CIVIL AVIATION be pleased to State :

(a) Whether Government's attention has been drawn to the news-item appeared in Indian Express, New Delhi Edition dated June 15, 1979 under the caption "Censorship on Aviations News"; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) Yes, Sir.

(b) No instructions have been issued prohibiting officers of the Departments/Public Sector Undertakings under this Ministry in regard to communication with Press. According to procedure laid down by Government, official information to the Press and news media i.e. radio and television, will normally be communicated through Press Information Bureau. Only Minister, Secretaries and other officers specially authorised in this behalf may give information or be accessible to the representatives of the Press. Any other Official, if approached by a representative of the press, will direct him to the Press Information Bureau. This procedure is being followed in the Ministry.

Persons Arrested Under Cofeposa

905. SHRI P. K. KODIYAN : Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state :

(a) the number of persons arrested in different States under COFEPOSA in 1978 and 1979 so far ; and

(b) the number of warrants pending and persons concerned absconding ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL) : (a) During the year 1978, 234 persons had been detained in pursuance of orders of detention issued by the Central Government and various State Government's/Union Territories under the provisions of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974. The

number of persons detained during the year 1979 so far (i.e. 1-1-79 to 1-7-79) is 100. The details are given in the attached statement.

(b) As on 1-7-79, there were 103 persons against whom orders of detention had been issued by the Central Government and the various State Government's/Union Territories under the said Act and who have not yet been detained.

Statement

Persons detained under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 in various States during the years 1978 and 1979.

Sl. No.	Detaining Authority	No. of persons detained during 1978	No. of persons detained during 1979 so far (1-1-79 to 1-7-79)
1	Dehi	12	9
2	Gujarat	54	23
3	Karnataka	..	3
4	Maharashtra	92	48
5	Kerala	16	..
6	Punjab	20	4
7	Rajasthan	2	..
8	Tamil Nadu	16	..
9	Uttar Pradesh	6	4
10	West Bengal	1	2
11	Central Govt.	15	7
TOTAL		234	100

Gearing of Public Sector Agencies for New Distribution Scheme

906. SHRI M. RAM GOPAL REDDY : Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to :

(a) whether the Public Sector agencies like Food Corporation, National Cooperative Consumers Federation and Khadi